[14 December, 1999] RAJYA SABHA

- (i.) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.7 of 1999) Union Government - Defence Services (Army and Ordnance Factories) and Appropriation Accounts for the year 1997-98. [Placed in Library. See No. LT-788/99]
- (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.8 of 1999) Union Government - Defence Services (Air Force and Navy); [Placed in Library. See No. LT-789/99]
- (iii). Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.12 of 1999) Union Government - (Direct Taxes). [Placed in Library. See No. LT-790/99]

REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE

SHRI R. MARGABANDU (Tamil Nadu): Sir, I present the Seventy-second Report (in English and Hindi) of Committee on Papers Laid on the Table, Rajya Sabha regarding Central Silk Board, Spices Trading Corporation Limited, Indian Institute of Science and Regional Engineering Colleges.

RE. WOMEN'S RESERVATION BILL

MR. CHAIRMAN: Now, Mr. Pranab Mukherjee.

SHRI PRANAB MUKHERJEE (West Bengal): Mr. Chairman, Sir, I would like to draw the attention of the House to an important matter which has a bearing on the proceedings of the House. (Interruptions)

श्रीमती जयप्रदा नाहटा (आन्ध्र प्रदेश) : सभापति जी, मैं आपकी अनुमति से

श्री सभापति : मैंने इनको बुलाया है ।...(व्यवधान)

श्रीमती जयप्रदा नाहटा : सभापति जी, मैं आपकी अनुमति से यह जानना चाहती हूं